

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO- 2079 #
ANSWERED ON- 08/08/2024

STEPS TO ESTABLISH SPORTS CENTRES

2079 #. SHRI NARESH BANSAL
SHRI BABUBHAI JESANGBHAI DESAI

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) whether Government has taken any steps to establish Sports Centres across the country for the development of athletes; and
- (b) if so, the details of initiatives taken by Government to establish Sports Centres, including Excellence Centres across the country for athletes' development?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including establishing Sports Centres across the country for development of athletes, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. However, the Sports Authority of India (SAI), an autonomous body under this Ministry, operates 187 sports training facilities nationwide, which include 24 National Centres of Excellence, 69 SAI Training Centres, 26 Extension Centres, and 68 other centres. These facilities offer state-of-the-art training to athletes across the country. Additionally, under the Khelo India Scheme, the Ministry has notified 1059 Khelo India Centres, 32 Khelo India State Centres of Excellence, and 302 accredited academies nationwide. Furthermore, 323 sports infrastructure projects have been sanctioned under the Khelo India Scheme, including 123 multipurpose halls, 55 athletic tracks, 26 football fields, 28 hockey fields, 17 swimming pools, 17 hostels, 20 playgrounds, and 37 other sports-related infrastructures which facilitate the training of athletes.
